

Pdp

**IN THE HIGH COURT OF JUDICATURE AT BOMBAY
ORDINARY ORIGINAL CIVIL JURISDICTION****WRIT PETITION (L) NO. 12338 OF 2021**

Meta Tiles Pvt. Ltd. & Anr. .. Petitioners

Vs.

Union of India & Ors. .. Respondents

Mr. Vinay Shroff a/w Ms. Nikita Agarwal i/by Mr. Nikhil K. Rungta
for petitioner.

Mr. J. B. Mishra for respondent nos.1, 3 and 4.

Ms. Jyoti Chavan, AGP for State.

**CORAM: DIPANKAR DATTA, CJ &
M. S. KARNIK, J.****DATE: OCTOBER 29, 2021****PC:**

1. Respondents may file affidavit-in-reply by three weeks; rejoinder thereto, if any, may be filed by one week thereafter.
2. List the writ petition on **3rd December, 2021**.

(M. S. KARNIK, J.)**(CHIEF JUSTICE)**